

**53**

**STANDING COMMITTEE ON LABOUR  
(2018-19)  
(SIXTEENTH LOK SABHA)**

**MINISTRY OF SKILL DEVELOPMENT & ENTREPRENEURSHIP**

**[Action taken by the Government on the Observations/ Recommendations of the Committee contained in their Forty-First Report (Sixteenth Lok Sabha) on 'Jan Shikshan Sansthan Scheme' pertaining to the Ministry of Skill Development & Entrepreneurship]**

**FIFTY-THIRD REPORT**



**LOK SABHA SECRETARIAT  
NEW DELHI**

**February, 2019/ Magha, 1940 (Saka)**

**FIFTY-THIRD REPORT**

**STANDING COMMITTEE ON LABOUR**

**(2018-19)**

**(SIXTEENTH LOK SABHA)**

**MINISTRY OF SKILL DEVELOPMENT & ENTREPRENEURSHIP**

**[Action taken by the Government on the Observations/ Recommendations of the Committee contained in their Forty-First Report (Sixteenth Lok Sabha) on 'Jan Shikshan Sansthan Scheme' pertaining to the Ministry of Skill Development & Entrepreneurship]**

***Presented to Lok Sabha on 12.02.2019***

***Laid in Rajya Sabha on 12.02.2019***



***LOK SABHA SECRETARIAT***

***NEW DELHI***

***February, 2019/ Magha, 1940 (Saka)***

## **CONTENTS**

	<b>PAGE No.</b>
<i>COMPOSITION OF THE COMMITTEE</i>	(iv)
<i>INTRODUCTION</i>	(v)
CHAPTER I      Report.....	
CHAPTER II      Observations/Recommendations which have been accepted by the Government.....	
CHAPTER III      Observations/Recommendations which the Committee do not desire to pursue in view of the Government's reply.....	
CHAPTER IV      Observations/Recommendations in respect of which replies of Government have not been accepted by the Committee and which require reiteration.....	
CHAPTER V      Observations/Recommendations in respect of which replies of the Government are interim in nature .....	

## **APPENDICES**

- I. Minutes of the sitting of the Committee held on 11.02.2019.
- II. Analysis of the Action Taken by Government on the Observations/ Recommendations contained in the Forty-first Report (Sixteenth Lok Sabha)

## **COMPOSITION OF THE STANDING COMMITTEE ON LABOUR**

**(2018-19)**

**DR. KIRIT SOMAIYA - CHAIRPERSON**

### **MEMBERS**

#### **Lok Sabha**

2. Shri Udayanraje Pratapsingh Bhonsle
3. Shri Rajesh Kumar Diwakar
4. Shri Ashok Kumar Dohrey
5. Shri Satish Chandra Dubey
6. Shri Devajibhai Govindbhai Fatepara
7. Shri Satish Kumar Gautam
8. Dr. Boora Narsaiah Goud
9. Shri Rama Chandra Hansdah
10. Shri C. N. Jayadevan
11. Shri Bahadur Singh Koli
12. Dr. Arun Kumar
13. Shri Kaushalendra Kumar
14. Shri Hari Manjhi
15. Shri R. Parthipan
16. Shri Dayakar Pasunoori
17. Shri Hariom Singh Rathore
18. Shri Naba Kumar Sarania (Hira)
19. Shri Kodikunnil Suresh
20. Shri Mulayam Singh Yadav
21. Vacant

#### **Rajya Sabha**

22. Dr. Banda Prakash
23. Shri Ram Narain Dudi
24. Shri N. Gokulakrishnan
25. Shri Nazir Ahmed Laway
26. Shri P.L. Punia
27. Shri Rajaram
28. Shri Amar Shankar Sable
29. Ms. Dola Sen
30. Shri Madanlal Saini
31. Shri Akhilesh Prasad Singh

### **SECRETARIAT**

1. Ms. Rhimjhim Prasad	-	Joint Secretary
2. Shri P.C. Choulda	-	Director
3. Shri C. Vanlaluata	-	Additional Director
4. Shri Kulvinder Singh	-	Under Secretary

## **INTRODUCTION**

I, the Chairperson, Standing Committee on Labour (2018-19) having been authorized by the Committee do present on their behalf this Fifty-Third Report on Action taken by the Government on the Observations/ Recommendations of the Committee contained in their Forty-first Report (Sixteenth Lok Sabha) on 'Jan Shikshan Sansthan Scheme' pertaining to the Ministry of Skill Development & Entrepreneurship.

2. The Forty-first Report was presented to Lok Sabha and laid in Rajya Sabha on 9<sup>th</sup> August, 2018. The Ministry of Skill Development & Entrepreneurship furnished their replies indicating Action Taken on the Observations/ Recommendations contained in the Forty-First Report on 30<sup>th</sup> January, 2019. The Committee considered and adopted the Draft Report at their sitting held on 11<sup>th</sup> February, 2019.

3. An analysis of the action taken by the Government on the Observations/Recommendations contained in the Forty-First Report of the Standing Committee on Labour (Sixteenth Lok Sabha) is given at Appendix-II.

4. For ease of reference, Observations/ Recommendations of the Committee have been printed in thick type in the body of the Report.

**New Delhi;**  
**11<sup>th</sup> February, 2019**  
**22<sup>nd</sup> Magha, 1940 (Saka)**

**DR. KIRIT SOMAIYA**  
**CHAIRPERSON,**  
**STANDING COMMITTEE ON LABOUR**

## REPORT

### CHAPTER-I

This Report deals with action taken by the Government on the Observations/Recommendations of the Committee contained in their Forty-First Report (Sixteenth Lok Sabha) on 'Jan Shikshan Sansthan Scheme' pertaining to the Ministry of Human Resource Development and the Ministry of Skill Development & Entrepreneurship.

2 The Forty-First Report was presented to Lok Sabha and also laid in Rajya Sabha on 9<sup>th</sup> August, 2018. It contained 9 Observations/Recommendations. Replies of the Government in respect of all these Recommendations have been received and are categorized as under:-

(i) Observations/Recommendations which have been accepted by the Government – <b>Rec. Para Nos. 1.19, 1.20, 1.25, 1.32, 1.35, 1.37 and 1.40</b>	<b>Total:07</b> <b>Percentage:77.78%</b>
(ii) Observations/Recommendations which the Committee do not desire to pursue in view of the Government's reply – <b>Nil</b>	<b>Total:00</b> <b>Percentage:00</b>
(iii) Observations/Recommendations in respect of which replies of the Government have not been accepted by the Committee and which require reiteration – <b>Rec. Para No. 1.31</b>	<b>Total:01</b> <b>Percentage:11.11%</b>
(iv) Observations/Recommendations in respect of which replies of the Government are interim in nature- <b>Rec. Para No. 1.30</b>	<b>Total:01</b> <b>Percentage:11.11%</b>

**3. The Committee desire that Action Taken Notes in respect of Observations/Recommendations contained in Chapter I and final action taken reply in respect of the Recommendation contained in Chapter V of this Report, for which interim reply has been given by the Government, may be furnished to them at the earliest.**

## **I. Beneficiaries of JSS**

### **(Recommendation Para No. 1.31)**

4. In their original recommendation, the Committee had observed as under:

"As regard to special provisions like exemption from fees, admission quota etc. for SC/ST candidates in the JSS, the Committee have been informed in a written note that the Board of management of respective JSS decides the course fee and a few JSSs exempt course fee for SC/ST candidates and others provide 50% to 70% concession for such candidates. The overall coverage of SC and ST candidates is about 28.24% and 15.81% respectively of the total number of beneficiaries. However, it appears to the Committee that at present there are no guidelines/norms for providing benefit to SC/ST candidates, as some JSSs are providing exemption in fees while others are giving concessions in fees etc. The Committee, therefore, recommend that the MSDE should come out with clear cut guidelines for SC/ST candidates for giving them priority in admission to various courses & fees structure etc. and apprise the Committee accordingly."

5. In their Action Taken Note furnished to the Committee, the Ministry of Skill Development & Entrepreneurship have stated as follows:

"The guidelines for admission quota and fees for SC/ST candidates will be issued to JSSs soon."

**6. During the course of examination of the Subject, the Committee had noted that Board of Management of respective JSS decides the course fee and a few JSSs exempt course fee for SC/ST candidates and others provide 50% to 70% concession to such candidates. The Committee were also informed that overall coverage of SC and ST candidates is about 28.24% and 15.81% respectively of the total number of beneficiaries. However, noting that there were no guidelines/norms for providing benefit to SC/ST candidates, as was evident from the fact that some JSSs were providing exemption in fees while others giving concession in fees etc., the Committee had recommended that the Ministry of Skill Development & Entrepreneurship should come out with clear cut**

guidelines for SC/ST candidates. However, on perusal on action taken reply of the Ministry of Skill Development & Entrepreneurship, they express concern on the fact that the Ministry of Skill Development & Entrepreneurship have yet to frame guidelines for admission quota and fees for SC/ST candidates and once framed, then the same would be forwarded to Jan Shikshan Sansthans for implementation. Deprecating this tardy response of the Ministry of Skill Development & Entrepreneurship, the Committee reiterate that guidelines for admission quota and fees for SC/ST candidates be framed at the earliest and then be forwarded to all JSSs in good time. They further desire to be apprised of the progress achieved in this regard.

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**CHAPTER-II**  
**OBSERVATIONS/RECOMMENDATIONS WHICH HAVE BEEN ACCEPTED BY THE GOVERNMENT**

**(Recommendation Para No. 1.19)**

The Committee note that the first Jan Sikshan Sansthan (JSS) earlier known as Shramik Vidyapeeth) was started at Mumbai (Worli) in the year 1967. The unique advantage of JSS is that it is able to impart skill training/vocational training at the doorstep of beneficiaries and it is also present in the interior and far flung parts of the Country. As regard to the release of grant to JSSs during the last six years, the Committee have been informed that an amount of Rs. 73.71 crore, Rs. 62.67 crore, Rs. 84.83 crore, Rs. 50.81 crore, Rs. 69.36 crore, Rs. 84.11 crore and Rs. 31.51 crore was released from the year 2011 to 2018. The Committee note that in the year 2011-12, an amount of Rs. 73.71 crore was released, however during the year 2017-18 the grant has been reduced to Rs. 31.51 crore only, which is a decline of about 42.75%. The Committee are perturbed to note this sharp decline in the grant in the six years from the year 2011-2017. However, the MHRD have informed that in the financial year 2014-15, the tenure of the scheme was to be extended from 11th Plan period to 12th Plan period and the second installment was released after extension of the scheme for 12th Five Year Plan period in March, 2015. As such 15% of the BE was released as per the budgetary norms and an amount of Rs. 50.81 crore was released for the financial year 2014-15. Similarly for the FY 2015-16 an amount of Rs. 69.36 crore was released to only those JSS which qualified the essential requirements of audited accounts etc. and in the FY 2016-17 a total of Rs. 84.11 crore including full payment of arrears of the previous year was release to JSSs who qualified the essential administrative and financial criteria. The MHRD further submitted that cumulative release of grants to JSS, for the FY 2014 to 2017 comes to Rs. 204.28 crore and the average release of grant per year comes to Rs. 68.09 crore. As regard to release of grant for FY 2017-18 it is stated to be only Rs. 40 crore for JSS and State Resource Centres (SRCs) and the proportionate share of JSS of Rs. 31.50 crore was released in the FY 2017-18. However, the Committee are not at all satisfied with the rosy picture painted by the MHRD as regard to the release of grants. It is noticed that the MHRD has taken the average of the grant released from the FY 2014-15 to 2016-17 only and left out grant of funds during the FY 2017-18. The fact remains that there is an uneven release of funds, which may be due to varied reasons like, extension of plan

period or due to release of arrears etc. However, uneven release impacts the overall functioning of JSS, apart from delay in disbursement of salaries to their staff too. The Committee are, therefore, of the considered view that now as the Scheme has been completely transferred to the MSDE, it is for the MSDE to take urgent ameliorative steps to ensure uniform release of grants to JSSs each year for smooth functioning of JSSs.

#### **Reply of the Government**

The Ministry of Finance, Department of Expenditure vide their O.M. dated 02.12.2016 instructed the Ministry of Human Resource Development that the Vocational Education component of Adult Education Scheme should be carried out within the Pradhan Mantri Kaushal Vikas Yojana.

The Prime Minister's Office issued the approval of transfer of Jan Shikshan Sansthan component of scheme of support to voluntary agencies for adult education and skill development from MoHRD to MSDE on 02/07/2018.

The meeting of Standing Finance Committee (SFC) was held under the Chairmanship of Secretary, Ministry of Skill Development & Entrepreneurship (MSDE) on 04th September, 2018 and approved the scheme of support to Jan Shikshan Sansthans (NGOs) for Skill Development for Two years i.e. 2018-2020

The SFC has approved the scheme of Support to Jan Shikshan Sansthans (NGOs) for Skill Development for 2 years i.e. 2018-19 and the cost comes to INR 298.86 crore.

**(MSDE's OM No. H-11013/9/2018-ICT Dated 30.01.2019)**

#### **(Recommendation Para No. 1.20)**

As regard to grants to the JSSs, another glaring fact that has come to the notice of the Committee is that during the year 1999, an annual grant of Rs. 12.30 lakh was provided to all Jan Shikshan Sansthans. Subsequently, in the year 2000, the JSSs were divided into three categories viz. 'A', 'B' and 'C' depending on the nature of the city/town and quantum of work carried out by institution and grants were released to JSSs amounting Rs. 35 lakh, Rs. 30 lakh and Rs. 25 lakh to 'A', 'B' and 'C' category of JSSs respectively. However, in the year 2008-09 the grant was revised to Rs. 40 lakh, Rs. 35 lakh and Rs. 30 lakh respectively, which was an increase of Rs. 5 lakh in the programme

head only. It can thus be concluded that from the year 2000 to the year 2018 the grant to JSSs has remained between Rs. 25 lakh to Rs. 40 lakh only. The Committee are of the view that not only the grant amount is meagre but is also released unevenly, which may impede the performance of JSSs. The Committee, therefore, recommend that the Ministry of Skill Development & Entrepreneurship should enhance the grant to JSSs to Rs. 75 lakh to Rs. 1 crore. The grant should be enhanced proportionately every three years. The Committee also observe that several JSS are performing well and contributing towards upliftment of youth particularly young girls of the priority sectors and downtrodden strata of the society and are of the considered opinion that as a one time measure, grant may also be given to JSS to construct its own skill development centre at district Headquarter or sub-Headquarter. They, further recommend that the Ministry should evolve a system to encourage the performing JSS, by providing additional incremental grants. The Committee would like to be apprised of the steps taken in this regard.

#### **Reply of the Government**

Ministry of Skill Development and Entrepreneurship (MSDE) studied the recommendations / observations of various evaluation reports and prepared Standing Finance Committee (SFC) proposal for JSS and circulated to all the concerned Ministries.

The meeting of Standing Finance Committee (SFC) was held under the Chairmanship of Secretary, Ministry of Skill Development & Entrepreneurship (MSDE) on 04th September, 2018 at MSDE 2nd Floor, Shivaji Stadium Annex Building, Shaheed Bhagat Singh Marg, New Delhi and approved the scheme of support to Jan Shikshan Sansthan (NGOs) for Skill Development for Two years i.e. 2018-2020

The annual grant of JSS has been provisioned for a maximum of Rs. 40 Lakh for 2018-19 and Rs. 50 Lakh for 2019-2020 without any categorization.

Jan Shikshan Sansthan (JSS) are encouraged to repair or built their own building with the Development Fund subject to the condition that:

- ❖ The land or building should be registered in the name of Jan Shikshan Sansthan
- ❖ Building Plan should be approved by the local competent authority
- ❖ Estimates should be prepared either by Public Works Department or by a registered architect.

The JSSs are also encouraged to undertake CSR programmes and fee based training programmes for generating additional income.

**(MSDE's OM No. H-11013/9/2018-ICT Dated 30.01.2019)**

**(Recommendation Para No. 1.25)**

The Committee note that the evaluation of the Scheme of JSSs was conducted by IIM, Bengaluru in the year 2008 and by IIM Lucknow in the year 2014 and also by Centre for Market Research and Social Development, New Delhi (CMRSD) in the year 2017. The Committee have also been provided with a copy each of the reports of IIM Bengaluru, IIM Lucknow and Centre for Market Research and Social Development, New Delhi. All the evaluation reports contain recommendations of far reaching impact on the working of JSSs, course curriculum, etc. However, the Committee are perturbed to note that despite being specifically asked to provide the details of the steps taken in pursuance of these recommendations, the Ministry of Human Resource Development has not provided any information to them, which points to the unpleasant fact that the reports are gathering dust in the MHRD and they have not initiated any action to implement the recommendations in letter and spirit. The evaluation by IIM Bengaluru was undertaken way back in the year 2008 i.e. almost ten years ago and the evaluation of IIM Lucknow was also undertaken almost four years back. The evaluation of CMRSD was undertaken in 2017. During oral evidence, the representative of the Ministry of Human Resource Development submitted that more or less all the three reports contained the recommendation that there is a need to structure and scientifically design the trainings. The Ministry of Finance has also been directed to review all the schemes and directions were received to transfer the scheme to MSDE. According to the Ministry just by transferring JSS from MHRD to MSDE, most of the problems and challenges would be resolved. However, the Committee do not agree with this view of the Ministry, as in their view, concrete steps need to be taken urgently in this regard. The Committee, therefore, strongly recommend that the recommendations of all the three evaluations be reviewed and implemented at the earliest and they be apprised of the steps taken so far in pursuance to these recommendations.

**Reply of the Government**

Ministry of Skill Development and Entrepreneurship (MSDE) have examined the recommendations / observations of IIM Bengaluru (2008), IIM Lucknow (2014) and CMRSD New Delhi (2017).

Relevant recommendations of the agencies have been taken into the consideration and taken the following decisions:

- Jan Shikshan Sansthan component has been transferred from MHRD to MSDE.
- The categorization of Jan Shikshan Sansthans in A, B and C has been removed.
- The annual grant of JSSs has been enhanced.
- Uniform and standardize certificate will be issued online to the beneficiaries on the basis of evidence based Assessment Test.
- Training of the Trainers (ToTs) at the JSS will conduct through National Skill Training Institutes (previously called ATI's) across the country, in areas which don't have and NSTI, the Sector Skill Council (SSCs) will be engaged for ToTs through the PMKK network.

Jan Shikshan Sansthan will allow to undertake fee based training programme and CSR Programme without diluting the main functions of JSS.

**(MSDE's OM No. H-11013/9/2018-ICT Dated 30.01.2019)**

**(Recommendation Para No. 1.32)**

The Committee opine that the Government is working hard to come out with new and innovative measures for the skill development among the youth. The present infrastructure of approx. 250 JSS who are working specifically in the rural areas for the skill development among the SC/ST/OBC and Minorities must be utilized and encouraged. They must be given encouragement and momentum. The Ministry need to consider to evolve a system to give appropriate weightage and recognition and authentication to the trainees of JSS.

**Reply of the Government**

Ministry of Skill Development and Entrepreneurship (MSDE) has constituted committee on the revamping and restructuring of Jan Shikshan Sansthan. Based on the recommendations the following are the details:

## **Certification**

The successful beneficiaries will be issued online certificates under Skill India Banner. Certificate will be portal generated. Certificates will have 2 logos – JSS, and Skill India. Certificates shall have bar code entailing information about candidate, course duration and certification.

## **Training of Trainers**

Training of the Trainers (ToTs) at the JSS will be conducted through National Skill Training Institutes (Previously called ATI's) across the country. In areas which don't have an NSTI, the Sector Skill Council (SSCs) and other Central Agencies will be engaged for ToTs through the PMKK network.

## **Livelihood Linkages**

The Jan Shikshan Sansthans will establish Livelihood Cell to encourage beneficiaries for self and wage employment. Livelihood Cell will be linked with National / State portal for promotion of employment and job mela etc.

JSS may identify and promote traditional skills in the district through skilling / up skilling.

**(MSDE's OM No. H-11013/9/2018-ICT Dated 30.01.2019)**

## **(Recommendation Para No. 1.35)**

As regard to the growth of JSS, the Committee have noted that 58, 50, 90 and 73 JSSs were sanctioned during 8th Plan, 9th Plan, 10th Plan and 11th Plan respectively. The Committee noted the sanctioned in 9th Plan came down to 50 from 58 and rose to 90 during 10th Plan and again came down to 73 during 11th Plan. These figures clearly indicate the ups and downs in the figure of sanctioned JSSs during different plans. The Committee accordingly sought the reasons for the same, but the MHRD has taken cumulative figure of sanctioned JSSs from 8th Plan period to 11th Plan period and has stated that there was no instance of decline in the number of the JSSs. The Committee desire that the Ministry furnish them the specific reasons for rise and fall in the number of sanctioned JSSs from the 8th Plan period to 11th Plan period. They further would like to be apprised of the reasons for 23 JSSs still remaining to be functional.

## **Reply of the Government**

Ministry of Skill Development and Entrepreneurship (MSDE) is proposed to extend the scheme of JSSs to the Aspirational Districts and Hill regions such as Himachal Pradesh, NER, LWE, and Island territories in the country.

Ministry of Skill Development and Entrepreneurship (MSDE) objective is to provide opportunities to the target group including out of the school youth belonging to Women/SC/ST/OBC/Minorities having no or rudimentary level of education in the unreached areas such as rural, urban, hill regions, LWE, and island territories. The 23 JSSs defunct due to various reasons will be revived.

**(MSDE's OM No. H-11013/9/2018-ICT Dated 30.01.2019)**

**(Recommendation Para No. 1.37)**

The Committee note that in reply to a specific query of the Committee regarding standardisation of curriculum, the MHRD has replied the MSDE will take appropriate action on the standardisation of curriculum of JSS as per NSQF. The Committee, while agreeing with the contention of the MHRD that now further action would be taken by MSDE, they are concerned to note that the MHRD which is implementing the scheme of JSS since its inception has not furnished any information about the steps taken by them in this regard. The Committee, therefore, urge upon the MSDE to initiate necessary action for standardization of curriculum of JSS and apprise them accordingly.

**Reply of the Government**

The vocational courses of Directorate of Adult Education (DAE) have been aligned with National Skills Qualification Framework (NSQF) by National Skill Development Corporation (NSDC).

Jan Shikshan Sansthans are being implementing the NSQF compliance vocational courses of DAE & MES from 2018-19.

**(MSDE's OM No. H-11013/9/2018-ICT Dated 30.01.2019)**

**(Recommendation Para No. 1.40)**

The Committee appreciate the Government's decision to transfer JSS from HRD to Skill Development Ministry. However, since presently it is a new scheme for MSDE, they need support from the parent Ministry of HRD. The Committee, therefore, desire that the concerned staff of HRD who are entrusted the task of implementation of JSS must be transferred to the MSDE at the earliest. As regard transfer of staff from MHRD to MSDE, the Committee desire that the said transfer should be completed in next three months and any further delay be avoided. They further desire that MSDE must establish a separate section/cell to handle the JSS work.

### **Reply of the Government**

Ministry of Human Resource Development has transferred the following staff:

1. One Additional Director, DAE
2. one Programme Officer, JSS R K Puram
3. Stenographers (02)
4. UDC (02)
5. LDC (02)
6. MTS (05)

Ministry of Human Resource Development OM No. 8-23/2017-NLM-3 (Part.I) dated 11.07.2018

MHRD has also transferred the following officers/posts:

1. One Under Secretary
2. One Vacant post of Deputy Secretary
3. One Vacant Section Officer

These positions are yet to be filled by DoPT.

(Ministry of Human Resource Development No. 8-28/2017-NLM-3 dated 27.03.2018.)

(Ministry of Human Resource Development Office order No. 130/2018 E-1 dated 07.09.2018)

(Ministry of Skill Development Office order No. A-19011/03/2018 – MSDE dated 13.09.2018)

MSDE has established a Directorate of Jan Shikshan Sansthan as a subordinate office to handle the JSS Work.

(Ministry of Skill Development & Entrepreneurship No. A-36017/2/2017 – Ess. Dated 21.08.2018)

**(MSDE's OM No. H-11013/9/2018-ICT Dated 30.01.2019)**

### **CHAPTER-III**

#### **OBSERVATIONS/ RECOMMENDATIONS WHICH THE COMMITTEE DO NOT DESIRE TO PURSUE IN VIEW OF THE GOVERNMENT'S REPLY**

**NIL**

## **CHAPTER-IV**

### **OBSERVATIONS/RECOMMENDATIONS IN RESPECT OF WHICH REPLIES OF THE GOVERNMENT HAVE NOT BEEN ACCEPTED BY THE COMMITTEE AND WHICH REQUIRE REITERATION**

#### **(Recommendation Para No. 1.31)**

As regard to special provisions like exemption from fees, admission quota etc. for SC/ST candidates in the JSS, the Committee have been informed in a written note that the Board of management of respective JSS decides the course fee and a few JSSs exempt course fee for SC/ST candidates and others provide 50% to 70% concession for such candidates. The overall coverage of SC and ST candidates is about 28.24% and 15.81% respectively of the total number of beneficiaries. However, it appears to the Committee that at present there are no guidelines/norms for providing benefit to SC/ST candidates, as some JSSs are providing exemption in fees while others are giving concessions in fees etc. The Committee, therefore, recommend that the MSDE should come out with clear cut guidelines for SC/ST candidates for giving them priority in admission to various courses & fees structure etc. and apprise the Committee accordingly.

#### **Reply of the Government**

The guidelines for admission quota and fees for SC/ST candidates will be issued to JSSs soon.

**(MSDE's OM No. H-11013/9/2018-ICT Dated 30.01.2019)**

## **CHAPTER-V**

### **OBSERVATION/RECOMMENDATION IN RESPECT OF WHICH REPLIES OF THE GOVERNMENT ARE INTERIM IN NATURE**

#### **(Recommendation Para No. 1.30)**

The Committee note that the beneficiaries covered under Vocational Training Programme of JSSs are stated to be 6,88,282; 6,25,892; 5,98,300; 5,37,609; 4,86,589; 4,39,415; 4,13,067; 2,14,239 and 1,71,850 for the period 2009-10 to 2017-18. A mere perusal of these figures provided to the Committee reveals that the number of beneficiaries is declining rapidly year to year. The figure of beneficiaries which stood at 6,88,282 in the year 2009-10 has come down drastically to just 1,71,825 only in the year 2017-18. The Committee are deeply perturbed to note the declining figures of beneficiaries and are eager to know the reasons behind it, as these declining figures cast serious doubts on the overall functioning and performance of JSSs in the country. The Committee, therefore, urge upon the MSDE, as the Scheme now stands transferred to them, to look into the issue immediately and initiate corrective measure at the earliest to arrest the fall of beneficiaries under JSSs and inform the Committee accordingly.

#### **Reply of the Government**

Ministry of Skill Development and Entrepreneurship (MSDE) have revised the scheme of support to JSSs for skill development. Annual physical target has been fixed to each JSSs and grants will be released on the bases of achievements. Several measures have been proposed to maintain the coverage of beneficiaries.

**(MSDE's OM No. H-11013/9/2018-ICT Dated 30.01.2019)**

**New Delhi;**  
**11<sup>th</sup> February, 2019**

**DR. KIRIT SOMAIYA**  
**CHAIRPERSON,**

***22<sup>nd</sup> Magha, 1940 (Saka)  
LABOUR***

***STANDING COMMITTEE ON***

## **APPENDIX-I**

### **STANDING COMMITTEE ON LABOUR**

**(2018-19)**

#### **Minutes of the Thirteenth Sitting of the Committee**

The Committee sat on Monday, the 11<sup>th</sup> February, 2019 from 1030 hrs. to 1100 hrs. in Room No. 95-A, Chairperson's Chamber, Parliament House, New Delhi.

#### **PRESENT**

**Dr. Kirit Somaiya – CHAIRPERSON**

#### **MEMBERS**

##### **LOK SABHA**

2. Shri Devajibhai Govindbhai Fatepara
3. Shri Kaushalendra Kumar, MP
4. Shri Hariom Singh Rathore, MP
5. Shri Naba Kumar Sarania, MP
6. Dr. Arun Kumar, MP
7. Shri C.N. Jayadevan, MP

##### **RAJYA SABHA**

8. Shri Ram Narain Dudi, MP
9. Shri N. Gokulakrishnan, MP
10. Shri Madanlal Saini, MP
11. Dr. Banda Prakash, MP

##### **SECRETARIAT**

1.	Ms. Rimjhim Prasad	-	Joint Secretary
2.	Shri P.C. Choulda	-	Director
3.	Shri C. Vanlalruata	-	Additional Director
4.	Shri Kulvinder Singh	-	Under Secretary

2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee, convened for consideration and adoption of the following draft Reports:

- (i) Draft Report on the Action taken by the Government on the Observations/ Recommendations of the Committee contained in their Forty-First Report (Sixteenth Lok Sabha) on 'Jan Shikshan Sansthan Scheme (JSSS)' pertaining to the Ministry of Skill Development & Entrepreneurship;
- (ii) XX XX XX XX
- (iii) XX XX XX XX
- (iv) XX XX XX XX
- (v) XX XX XX XX

3. The Committee took up the Draft Reports one by one for consideration/ adoption and adopted the same without any addition/ modification.

4. The Committee then authorized the Chairperson to finalise the Reports in the light of consequential changes that might arise out of factual verification of the draft Report on 'Guidelines, Monitoring, Rating and Regulatory System, Status of Investment in Bonds and such Instruments - (Example of Infrastructure Leasing & Financial Services (IL&FS) by PF Funds, Pension Funds)' and present the same to both the Houses.

**The Committee then adjourned.**

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XX Does not pertain to this Report.

**APPENDIX-II**

**(Vide Para No. 3 of the Introduction)**

**ANALYSIS OF ACTION TAKEN BY THE GOVERNMENT ON RECOMMENDATIONS CONTAINED IN THE FORTY-FIRST REPORT OF THE STANDING COMMITTEE ON LABOUR (SIXTEENTH LOK SABHA)**

	<b>Total</b>	<b>Percentage</b>
I. Total number of Recommendations	09	
II. Observations/Recommendations which have been accepted by Government (Recommendation Para. Nos. 1.19, 1.20, 1.25, 1.32, 1.35, 1.37 and 1.40)	04	77.78%
III. Observations/Recommendations which the Committee do not desire to pursue in view of Government's replies - Nil	00	00%
IV. Observations/Recommendations in respect of which Government's replies have not been accepted by the Committee and which requires reiteration – Recommendation Para No. 1.31	01	11.11%
V. Observations/Recommendations in respect of which replies of Government are of interim in nature- Recommendation Para Nos. 1.30	01	11.11%
	-----	100%
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